

Buddhist shrine at this place known as "Madhavpur Mahavihar Arya Bhikshu Sangha." No proper arrangement has been made for preservation and conservation and exhibition of the relics and other archaeological items.

I request that the archaeological Department should make proper arrangement for the preservation and exhibition of the relics and the other items excavated in these two places and guides should be provided to explain to the visitors the importance of the excavation. I hope more precious findings will come out with more excavations.

So, I also request that the Tourist Department should provide infrastructural facilities for the whole complex of Ratnagiri, Udaygiri and Lalitgiri by building tourist lodges and plying tourist coaches from Bhubaneswar to these places.

Besides this, publicity should be conducted not only in India but also abroad, particularly in South-East Asian countries to attract tourists to these places.

More funds should be provided by the Archaeological Department for excavation preservation and conservation of these historical monuments and for the ITDC for providing facilities in the Buddhist complex.

- (vi) Need to provide adequate funds for the development of Waltair railway station in Andhra Pradesh.

SHRI P. APPALANARASIMHAM. (Anakapalli): Mr. Speaker, at present, Waltair division recruitment is conducted by the Bhubaneswar Railway Recruitment Board. As per the policy, the recruitment should be transferred to Secunderabad Railway Recruitment Board since the Waltair division boundaries are within Andhra Pradesh. It will benefit the people of Andhra Pradesh.

All the important offices are located at Waltair and office of the Chief Engineer of Railways is also there. During the British rule, the Waltair station was deve-

loped. From that time onwards, it has occupied a place in the country map. Now it needs a lot of development and also needs modernisation. After Secunderabad, Waltair plays an important role. So, the Waltair Station should be provided adequate funds by the Central Government.

[Translation]

- (vii) Need to set up a zonal railway headquarter in Patna city.

SHRI RAM BAHADUR SINGH (Chapra): Sir, I want to raise the following matter of urgent public importance under Rule 377 :—

When Bihar fulfils all the conditions for having a Zonal railway headquarter then why no Zonal railway headquarter has been setup there till now.

The entire Indian Railway has about 61,000 kms of railway line. Indian Railway has been divided in nine zones from administrative point of view and to provide facilities to the passengers. On an average a zone has about 6777 kms. of railway line, where as Bihar alone has 7000 kms. of railway line and out of 7000 railway all over the country 1000 Railway stations are in Bihar. The expansion of Indian railway in Bihar is as follows :

North-Eastern Railway has 1000 kms. of railway line.

South-Eastern Railway has 1500 kms. of railway line.

Eastern Railway has 3500 kms. of railway line.

North Eastern Frontier Railways has 500 kms. of railway line.

It is a notable thing that West Bengal, which has 5000 kms. of railway line, has headquarters of two Zonal railways.

Not only this, Bihar alone produces 41 per cent of the total minerals in the country. The industrial areas like Bokaro

Ranchi, Jamshedpur and Barauni are also in Bihar and as a result of it Bihar has a greater share in railway earnings through freight and fare and even then, no zonal railway headquarter has been set up there till now.

Therefore, keeping in view the above facts and for the development of a backward state, Government should set up a zonal railway headquarter at Patna in Bihar.

[Translation]

(viii) Need to develop various religious places of Ayodhya and Faizabad for promotion of tourism

SHRI NIRMAL KHATTRI (Faizabad): Sir, I want to draw the attention towards the development of Ayodhya which is a famous religious place and pilgrimage centre of Hindus and also a holy place for the people of the other communities. The grave of famous muslim pegambar 'Shees' is also situated in Ayodhya and people of muslim community visit this place from all parts of the country to pay homage to their pegambar. It is situated near Mani Parvat (Ayodhya). It is necessary to develop this place from tourism point of view so that the people of Muslim community may easily reach there to pay their homage. In addition to it, it is also necessary to develop Sikh Gurudwara and holy places of Jains situated at Brahmpura (Ayodhya) so that this city, enlightened by the light of all religions, can play an important role in establishing Ram Rajya. In addition to it, Kikoha Dargah Sharif in Faizabad district and Rudculi Dargah Sharif in Bara-banki district should also be developed by the Tourism Department.

12.19 hrs.

DISCUSSION RE : INQUIRY ORDERED BY THE FORMER MINISTER OF DEFENCE INTO PAYMENT OF COMMISSION BY THE SUPPLIER TO AN INDIAN AGENT IN A DEFENCE DEAL—  
Contd.

[English]

MR. SPEAKER : Now, we take up

item No. 12, further discussion on the inquiry ordered by the former Minister of Defence in a defence deal.

He wants to reply at 2.30. So, I think we can have two more hours.

[Translation]

PROF. MADHU DANDAVATE (Rajapur) : Reply can be given on Monday.

MR. SPEAKER : All our discussions on Demands have been held up.

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : On the suggestion of the Opposition in the Rajya Sabha, they postponed the entire discussion to Monday.

MR. SPEAKER : All right. You finish it by 2.15. I will give you time accordingly. You have taken more than 20 minutes.

Do you need more time ?

SHRI BHAGWAT JHA AZAD (Bhagalpur) : Yes.

MR. SPEAKER : On your, side, you have got some time.

PROF. MADHU DANDAVATE : He was on his legs yesterday.

SHRI BHAGWAT JHA AZAD : I know who were on their legs.

MR. SPEAKER : Your sympathies are always mis-placed. I do not know why! But before we start, I would like to request the entire House that we should try to uphold the parliamentary traditions of fair speech and good manners. If we become agitated and say something which is unparliamentary or which hurts—we can say things which are diametrically opposed, does not matter